

124 applications were made by public charitable trusts and the remaining 131 by societies registered under the Societies Registration Act

(b) Exemption certificates purposes of section 80G of the Act were granted by the Commissioner of Income-tax to 1.68 applicants. They relate to 87 public charitable trusts and 81 societies registered under the aforesaid enactment.

(c) The Commissioner of Income tax ordinarily examines the following documents for purposes of considering such applications:

- (i) Application for registration of the trust or institution under section 12A (a) of the Income-tax Act.
- (ii) Instrument under which the trust was created or the institutions was established.
- (iii) Accounts of the trust or institution for upto a period of three years.

(d) Out of the aforesaid applications, the Commissioner of Income-tax has declined to grant a certificate under section 80G of the Act in six cases on the ground that they did not fulfil the conditions laid down in section 80G of the Act. In the remaining 81 cases, the Commissioner of Income-tax has called for clarification/information from the applicant trusts and institutions.

[English]

Transfer/Promotion of SC/ST Employees In Syndicate Bank

8273. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government directives, orders, laws are being followed by the Syn-

dicade Bank Management so far as the transfer, promotion etc. of Scheduled Caste and Scheduled Tribe employees is concerned;

(b) if not, the reasons therefor; and

(c) the steps taken or proposed to be taken to ensure that all Government orders in this regard are implemented by the Syndicate Bank Management?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Syndicate Bank has reported that all the Government guidelines in respect of transfer, promotion etc. of Scheduled Caste/Scheduled Tribe employees are being implemented by it.

Upgradation of Metre-Gauge Lines

8274. SHRI BANWARI LAL PUROHIT:
PROF. RAMKRISHNA MORE:

Will the Minister of RAILWAYS be pleased to state:

(a) the total length of metre-gauge railway lines in the country proposed to be upgraded;

(b) the zone-wise break-up of such lines to be undertaken during 1989-90; and

(c) the time by which the whole network of metre-gauge lines are likely to be upgraded?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Plans for upgradation of Metre Gauge System have not yet been finalised.

(b) and (c). Do not arise at this stage.